## FAMILY WELFARE be pleased to state:

- (a) whether Union Government are aware that certain drugs like Entroquinol, Entrovioform, Maxaform and such other drugs have very harmful effects on the body system causing nerves weakness and disorders culminating in various maladies including deafness, blindness etc;
- (b) if so, what steps have been taken during the past three years to ban the manufacture and distribution of these drugs;
- (c) whether Government are aware 'that such drugs are being issued from Government Hospitals and dispensaries'; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b). Government of India in consultation with the medical Experts and Indian Council of Medical Research have decided not to ban the marketing of products containing halogenated hydroxyquinolines, an active ingredient of Mexoform and Entra-Vioform. Halogenated hydroxyquinoline group of drugs are now Schedule - 'H' drugs and require to be sold only against the prescription of a Doctor. A cautionary note is also required to be inserted in the package insert highlighting the incidence of SMON that occurred in Japanese population, for the guidance of the medical profession.

(c) and (d). In view of reply to (a) and (b) above the General Hospitals and dispensaries are permitted to issue such preparations to the patients.

[Translation]

## Duration of Pharmacist Course

6887. SHRI VILAS MUTTEMWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that Pharmacy Council of India propose to make the Pharmacist Course a two year course after intermediate Science:
- (b) if so, the time by which it is likely to be introduced; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The Pharmacy Council of India is still working out the modalities in this regard and the final decision for the introduction of such a course or otherwise will be taken after examining the considered opinion of the States/Union Territory Governments in this behalf.

## Implementation of Recommendation of Third Pay Commission Regarding Selection Grade to Employees in CGHS

6888. SHRI SARFARAZ AHMAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the recommendations of the Third Pay Commission for giving selection grade to 10 per cent of employees has been implemented in C. G. H. S. since 1-1-1973; and
- (b) if so, the number of the Pharmacists given selection grade since 1-1-1973 and the reasons for not giving this grade to the remaining Pharmacists?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b). The Government has introducted election grade in group 'C' and 'D' cadres with effect from 1st August, 1976 only.

The seniority of the Pharmacists working in the CGHS, Delhi, had to be revised because of a ruling by the High Court of Delhi. The Selection Grade will be given to the eligible Pharmacists, shortly.

[English]

## Assistance to Karanataka for Construction of Girls Hostels

- 6889. SHRI V. S. KRISHNA IYER: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:
- (a) the amount of Central assistance given to Karanataka State during 1984-85 for construction of Girls Hostels; and
  - (b) how many new girls hostels were